

Issue Brochure Reservation for SC/ST

8804. SHRI BHEEKHABHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of Ministries which have issued "Brochure Reservation for Scheduled Castes and Scheduled Tribes" for guidance and benefits of recruiting Officers and employees belonging to SC/ST ;

(b) the year of publication in each case ;

(c) whether such brochures have been updated ; and

(e) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) to (d) The Department of Personnel & A.R., as the nodal agency with regard to reservation for Scheduled Tribes in Central Government Services, brings out a compilation of all orders and instructions on the subject titled "Brochure on reservation for Scheduled Castes and Scheduled Tribes in services" at regular intervals, the latest edition of which was brought out in 1982. In incorporating orders issued upto June, 1982. The orders issued subsequent to the publication of the latest edition will be included as and when the new edition is brought out. This Department is not aware whether any other Ministries' Departments have brought out any such Brochure for their internal use.

Employment to SC and ST in Large Industrial House

8805. SHRI K. PRADHANI : Will the Minister of INDUSTRY be pleased to State :

(a) whether he is aware that at present the Large Industrial Houses and other business-men in the private sector are quite reluctant to provide any employment to the SC and ST persons, in

skilled, semi-skilled or even technical job for which they may be qualified;

(b) whether while issuing Letters of Intent/Industrial Licences to these Industrialists, Government would consider the expediency of making some such stipulation to provide some percentage of jobs particularly in those areas where there is a sizable tribal population and when a chunk of it is displaced on the acquisition of their homes and land ;

(c) if not, the reasons therefor ; and

(d) the other measures Government proposes to adopt to ensure not only the economic uplift of these classes of people but also their absorption in the mainstream of the social life ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) :

(a) to (c) It has not been found possible to enforce statutory reservation of posts for SC/ST candidates in private sector industrial undertakings under the provisions of the Industries (Development & Regulation) Act, 1951. However it has been impressed upon private sector industry that it would be desirable to provide a due share of jobs for persons belonging to SC/ST communities.

(d) Point 7 of the New 20 Point Programme provides for accelerated Programmes for the development of Schedule Castes & Tribes. Such programmes cover a wide range socio-economic measures being taken by the Departments of the Government concerned with economic, social, educational and welfare activities.

Progress of 20-Point Programme

8806. SHRI K. LAKKAPPA :

SHRI DHARAM DASS
SHASTRI :

Will the Minister of PLANNING be pleased to state :